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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/763/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : HOYA LENS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : VASAN HEALTHCARE PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S.R. RAJAGOPAL
ROHAN RAJASEKARAN
PREETHI - S. ARASU

Counsel for Respondent

Preethi

2) P. UDAYASHANKAR
Vinod Talreja

Vinod Talreja

(for Applicant/ Operational Creditor)

Contact no. 9820158677

vinod 217 @ yahoo . com


3) Sri Vashin
for
V. Mahesh

for Interim Insolvency
Professionals

Sri Vashin

ORDER

Counsel for the petitioner present. Counsel for the Respondent present. Counsel Sri Varshini representing on behalf of Insolvency Professional present. It has been submitted that the matter is *sub-judice* before Hon'ble Madras High Court/NCLAT and the Hon'ble High Court vide its Order dated 4.5.2017 granted interim stay in the matter till 5.6.2017. In the circumstances, the matter is adjourned. Put up on 9.6.2017 at 2.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)